

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2022 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.143/9/AMR/2019		9 of IBC	Eroma Petrochemicals Pvt Ltd Vs Gautami Chemicals & Pesticides Pvt Ltd

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Counsel for Petitioner(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Joint settlement memo is filed and memo of withdrawal is also filed by the Operational Creditor. Hence, this CP (IB) No.143/9/AMR/2019 is dismissed as withdrawn.



**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**